

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The All Principal District & Sessions' Judge,
State of J&K

Subject :- Rajya Sabha Starred/unstarred Question NO: 2031 regarding
the " percentage of cases pending in various courts where
central Government is a party and the number of cases
pending in courts" .

NO:- 32350-72/24 Dated :- 10.08.2018

Sir,

On the subject cited above, it is submitted that this registry
has received a letter from Ministry of Law and justice, New Delhi, Wherein,
it is requested to send the information regarding the " **percentage of
cases pending in various courts where central Government is a party and
the number of cases pending in courts**" as on 31.07.18.

In this connection, it is requested that the requisite
consolidated information of your court and courts subordinate to you may
be reached to this registry by or before 13.08.2018 through e. mail/tele
Fax No . **0194 – 2506639** enabling us to communicate the same to the
concerned authority in time .

The matter may be treated as most urgent .

Yours faithfully,


10/8/18

(Assistant Registrar)
High Court of J&K

NO:- 32393/24 Dt:- 10-8-2018

Copy forwarded to the Incharge NIC High Court of J&K, Srinagar for
uploading the same on the High Court web site .


10/8/18

(Assistant Registrar)


